



CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

O.A. NO. 334 OF 1990

DATE OF DECISION	30-11-1994.
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Shri D.A. Gor & Ors.	Petitioners
Mr. G.A. Pandit, Versus	Advocate for the Petitioner (s)
The Union of India & Ors.	Respondent s
Mr. B.R. Kyada,	Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. N.B. Patel, Vice Chairman.

The Hon'ble Mr. K. Ramamoorthy, Admn. Member.

JUDGMENT

- 1. Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2. To be referred to the Reporter or not?
- 3. Whether their Lordships wish to see the fair copy of the Judgment ?
- 4. Whether it needs to be circulated to other Benches of the Tribunal?

No



Shri Dipale Aniruddhbhai Gor, Arvind Shymjibhai Chowda, 2. 3. Satish Mahendrakumar Vyas, Pankaj Hardhadray Mehta, Rajesh Pranshanker Joshi, 4. 5. 11 Mukesh Hariombhai Mishra, 6. 7. Someshwar Ratanlal Gaur, 8. Arunkumar Rasiklal Solanki, 9. Surendra Manmal Arora, 10. Maganlal Nathabhai Ranolia, 11. Dilip Maganlal Bhatt, 12. Mahendra H. Panchal, 13. Rajesh Mohanbhai Macwan, Rajesh Harandrarai Vora, 14. 15. Mansukh Bhagavanbhai Patel, 16. Mukesh Haribhai Panchal, 17. Sanjay Savjibhai Hansalia, 18. Bharat Chhitusingh Parmar, Kalidas Ramanlal Shah, 19. Hitendra Madhavji Dhariya, 20. 11 Piyush Chhaganlal Kanjaria, 21. 11 22. Ghanshyam Jayantilal Bhatt, 23. Jaswant Kantilal Parmar, 24. Christan William Yohans Manoj Mahendrakumar Vyas, All are working as ELF(RAC) Gr.III, in Western Railway.

(Advocate: Mr. G.A. Pandit)

Versus.

- The Union of India, through the General Manager, Western Railway, Churchgate, Bombay -20.
- 2) Divisional Railway Manager (Elect.) Western Railway, Rajkot.
- Divisional Electrical Engineer, Western Railway, Rajkot.
- 4) Asstt. Elect. Engineer, Western Railway, Ahmedabad.

Respondents.

Applicants.

(Advocate: Mr. B.R. Kyada)



ORAL ORDER

O.A.No. 334/1990

Date: 30-11-1994.

Per: Hon'ble Mr. N.B. Patel, Vice Chairman.

Mr. Kyada, the learned counsel for the respondents, states, "The petitioner Shri D.A. Gor was trade-tested on 13.5.1992 and was successful and is promoted on 27.8.1992. Out of the deleted applicants Nos. 21.6.25, the applicants No. 9,12,17,20 & 22 are kept on the list of stand-by candidates for being called for selection while the remaining out of the deleted applicants have been promoted pursuant to the result of that trade-test".

Mr. Kyada further states that, in view of the aforesaid development, the present O.A. is rendered infructuous and Mr. Pandit agrees with that. O.A therefore, stands disposed of as being infructuous. No cost.

True copy of the result sheet produced by Mr. Kyada is taken on record as Ann. R-1.

(K. Ramamoorthy)

Member (A)

vtc.